NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 42/2017 with TP No. 87/397-398/NCLT/AHM/2016 (New)
CP No. 5/397-398/CLB/MB/2015 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

Name of the Company:

Bhanu Pratap Singh Parihar & Ors.

V/s.

Healthy Business Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

ORDER

None present for Petitioner. None present for Respondents.

Respondents no. 4 and 5 sent letter for adjournment.

List the matter on 19.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 22nd day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL